

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

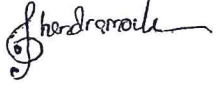
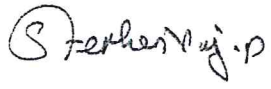
(1)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/14/2017
NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN
NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	Chandramouli Prabhakar	Counsel for Respondents	
2)	P. STEPHENAS (For K. MOORTHY)	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present. Counsel for petitioner prayed time for making submissions stating that the senior counsel could not attend before the Tribunal as he is away at Bangalore. Time extended at request. Put up on 17.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)

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